

bulk carriers, they take longer time in unloading the cargo.

(iii) Preference of user agencies to utilise Bombay Port.

(iv) Restricted hours of working by pilots and berthing masters.

(v) Labour problems.

(c) General cargo vessels do not attract demurrage charges. Demurrage is incurred on bulk cargoes moved by chartered vessels. According to rough estimate, a sum of about Rs. 55 lakhs was paid in foreign exchange towards demurrage on foreign flag vessels (carrying fertilisers, rock phosphate, edible oil and sulphur) held up at Bombay from 1-5-1978.

(d) and (e). It is not correct to say that timely action was not taken. There are limitations. When the materials like cement and fertilisers are required in Bombay area, Bombay Port is the only Port through which the material could be received.

Measures taken to relieve congestion at Bombay include diversion of traffic to other ports, rationalised distribution of cargo at various Major Ports, mid-stream unloading into barges wherever it is feasible, augmentation of strength of shore labour and improvement of the clearing facilities by rail and road. Discussions have also been held at the highest level with the concerned agencies to expedite unloading and clearance of cargo in ports.

Defence Orders on M/s. Auto Pins, Faridabad

481. SHRI K. LAKKAPPA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Defence Orders in bulk are being placed on M/s. Auto Pins, Faridabad for the last several years by various Defence Establishments;

(b) whether he is aware of the fact that during raids on M/s. Auto Pins by Income-tax/Sales Authorities in the years 1976, 1977 and 1978, evasion of worth lakhs of rupees of Income tax/Sales tax and fraudulent transactions worth 60 lakhs of rupees were detected;

(c) if so, the reasons for placing bulk orders by Defence establishments on M/s. Auto Pins; and

(d) reasons for patronising this firm which is involved in fraudulent transactions and other malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH): (a) to (d). The requisite information is being collected.

Guidelines to States on formulation of Five Year Plans

482. SHRI M. KALYANASUNDARAM: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission has issued guidelines to the States on the formulation of Five Year Plans;

(b) if so, the details thereof;

(c) whether the West Bengal State Government has rejected the guidelines and has decided to boycott the discussions with the Commission, until the NDC sub-Committee on sharing of resources made its recommendations; and

(d) if so, the details and Government's reaction thereto?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The guidelines are designed to help the States in preparing their Draft Plan Proposals so as to be in broad conformity with the Draft National Plan. They outline sectoral policies, underline priorities and indicate specific targets of performance in

agriculture, irrigation, power and the social services sectors, including the revised minimum needs programme.

(c) and (d). The West Bengal Government suggested that the guidelines should first be referred to the NDC. It has been explained to the State Government that the NDC having approved the major objectives and generally welcomed the proposals set out in the Draft Plan in furtherance of these objectives, it was now necessary to proceed to the formulation of detailed State Plans, and the guidelines issued by the Commission will facilitate this.

आकाशवाणी के जबलपुर केन्द्र का विस्तार

483. श्री सरय यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी के जबलपुर केन्द्र का बड़े पैमाने पर विस्तार किया जा रहा है ;

(ख) यदि नहीं, तो सरकार इस पर कब तक विचार करेगी ;

(ग) क्या भविष्य में जबलपुर में दूरदर्शन केन्द्र स्थापित करने का प्रस्ताव है ; और

(घ) यदि नहीं, तो सरकार इस प्रस्ताव पर कब विचार करेगी ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शर्मा) : (क) और (ख) : जबलपुर में एक स्थायी टाइप-1 स्टूडियो स्थापित करने का प्रस्ताव अगस्त 1978 में शामिल किया गया है।

(ग) और (घ) : सीमित संसाधनों और योजना इसकी निम्न प्राथमिकता

के कारण, दूरदर्शन के विस्तार का प्रस्ताव थोड़े पैमाने पर किया जा रहा है। इसको देखते हुए, जबलपुर में दूरदर्शन केन्द्र स्थापित करने का फिलहाल कोई प्रस्ताव नहीं है। यह बताना भी संभव नहीं है कि इस प्रकार के प्रस्ताव पर कब विचार किया जाएगा।

Lock out in Hindustan Aeronautics Limited

484. SHRIMATI PARVATHI KRISHNAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there was a lock out recently in Hindustan Aeronautics Limited, Lucknow;

(b) if so, the details thereof;

(c) whether this lock out was followed by the workers strike; and

(d) if so, what were the demands of the workers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH): (a) Yes, Sir.

(b) On the 26th May, 1978, a Member of the supervisory staff of the Lucknow Division of Hindustan Aeronautics Ltd., was assaulted by a workman. Following a complaint to the police by the officer, the workman was arrested. Consequent upon the arrest of the workman, the workers of the Division resorted to tool down strike and agitation from 27th May, 1978 and thereafter the situation continued to be tense. As the management of HAL apprehended threat to life and property and found that production activity could not be carried on, they declared lock out of the Division with effect from the mid-night of 4/5th June, 1978.

Subsequently, as a result of a bipartite settlement arrived at between HAL and the workers Union, the lock out was lifted with effect from the first shift on the 19th June, 1978.